RAJYA SABHA

Friday, the 19th March, 2021/28 Phalguna, 1942 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

- I. Reports and Accounts (2019-20) of CAIB, Mohali, Punjab and InStem, Bangalore and related Papers
- II. MOU (2020-21) between Government of India and BIBCOL and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Dr. Harsh Vardhan, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (i) (a) Annual Report and Accounts of the Centre of Innovative and Applied Bioprocessing (CIAB) Mohali, Punjab, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by the Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4032/17/21]

- (ii) (a) Annual Report and Accounts of the Institute for Stem Cell Science and Regenerative Medicine (InStem), Bangalore, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4035/17/21]

II. (a) Memorandum of Understanding between the Government of India (Department of Biotechnology, Ministry of Science and Technology) and the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), for the year 2020-21.

- (b) Statement by Government accepting the above Memorandum of Understanding.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4045/17/21]

- Notification of the Ministry of Railways
- II. Reports and Accounts (2019-20) of various organisations and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Piyush Goyal, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Railways, Notification No. G.S.R. 157 (E), dated the 8th March, 2021, publishing the Indian Railways (Open Lines) General Amendment Rules, 2021, under Section 199 of the Railways Act, 1989.

[Placed in Library. See No. L.T.3900/17/21]

- II. (A) (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T.3891/17/21]
 - (ii) (a) Thirtieth Annual Report and Accounts of the Konkan Railway Corporation Ltd. (KRCL), Navi Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T.3893/17/21]
 - (iii) (a) Seventeenth Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.